(b) whether Government has assessed the damage and loss of life and property, if so, the details thereof; and

(c) whether the rehabilitation and reconstruction work has been completed, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) Yes, Sir. Government of India is extending all necessary I support to the State Government in providing relief and rehabilitation to the victims of J&K floods. As per the State Government of J&K, in the floods, 2,73,731 houses/huts/cow sheds were damaged and 300 persons lost their lives.

An amount of ₹ 3,545 crore including ₹ 1,102 crore for immediate relief measures, ₹ 500 crore for reimbursement as per actuals, based on the bills raised by IAF/Ministry of Defence, ₹ 1000 crore additional assistance over and above regular SPA 2014-15, ₹ 837 crore under Prime Minister's Relief Fund, ₹ 47 crore for repair of NH-IA, subsidy of ₹ 59 crore to lift rice and wheat at APL rate for distribution to the affected areas was sanctioned.

Under Prime Minister's Development Package, 2015, an additional amount of ₹1194.37 crore has been released as assistance towards completely / severely / partially damaged pucca and kuccha houses. Provision has also been made for ₹ 2000 crore towards permanent restoration of damaged infrastructure, ₹ 800 crore towards Interest subvention on assistance for restoration of livelihood for traders / self employed / business establishments , ₹ 500 crore for restoration of damaged horticulture areas and development of horticulture, ₹ 1458 for flood management of river Jhelum and its tributaries and ₹ 1350 crore towards 90% grant portion of World Bank assistance for Jhelum-Tawi flood reconstruction project.

Security cover for important religious and cultural places

732. SHRI RAMDAS ATHAWALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has formulated a plan to provide special security cover to some of the important religious and cultural places of the country;

(b) if so, the places identified under the said plan; and

(c) the criterion adopted for above identification, along with the details of the budget provision Government has kept for security of these places?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) At present there is no proposal under consideration of Ministry of Home Affairs to provide any such special security cover. However, Archaeological Survey of India (ASI) under Ministry of Culture has intimated that a committee of that Ministry has recommended creation of a Special Force for protection of Museums, objects and protected monuments as part of a comprehensive security policy.

The responsibility for providing security to public places including places of religious and/or cultural importance, rests primarily with the State Governments/Union Territory (UT) Administrations.

However, threat inputs, if any, received by the Union Government through the Central Security Agencies, are promptly shared with the State Governments/UT Administrations concerned.

Further, in order to augment the security arrangements made by the State Governments/UT Administrations for important places and / or important events, festivals etc, based on the requests made by them, Central Armed Police Force (CAPF) personnel are placed at the disposal of the State Governments / UT Administrations.

Central Security Agencies carry out periodic security reviews of important places, including places of religious or cultural importance, and the reports of such security reviews are forwarded to the State Governments/UT Administrations concerned for necessary action, as per the recommendation made therein, for strengthening security.

Vacancies in EPFO

733. SHRI S. THANGAVELU: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that there is a shortfall of 6000 in Employees' Provident Fund Organisation (EPFO) as these vacancies are yet to be filled;

(b) whether it is also a fact that with the Central Board of Trustees (CBT) considering restructuring plan, the number of sanctioned posts will further go up;

(c) whether it is also a fact that the EPFO would have to fill these thousands of posts to meet the expectations of it's over 5 crore subscribers and 50 lakh pensioners; and

(d) if so, the steps taken by Government in this regard?